

(b) if so, the reactions of the voters and the political parties to the new experiment?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI M. YUNUS SALEEM): (a) Yes, Sir. (The ballot papers are signed by the Presiding officers of the polling stations before the commencement of the poll and not by the Returning officer of the constituency as mentioned in the Question).

(b) The reaction of the voters and the political parties seem to be good as not a single objection has been received to the new procedure from anybody.

Installation of Tube-Wells in Samastipur sub-Division of Darbhanga Distt. (Bihar)

486. **SHRI YAMUNA PRASAD MANDAL:** Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) how many tubewells have been installed in Samastipur Sub-Division of Darbhanga District (Bihar) up-till now;

(b) what are the proposals during the year 1969 for the installation of tubewells in that fertile area of Samastipur Sub-Division of Darbhanga (Bihar).

(c) how much financial aid has been sanctioned by Government and how much invested uptill now; and

(d) whether there is any proposal for the utilisation of underground water by boring through electricity pumping sets?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) to (d). The information is being collected from the Government of Bihar and will on receipt be placed on the Table of the Sabha.

Scrutiny of Labour Policy by International Labour Organisation

487. **SHRI GEORGE FERNANDES:** Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether his attention has been drawn to the approach made to the International Labour Organisation by the Joint meeting of all central organisations of labour except the INTUC, that the International Labour Organisation to send a fact-finding Mission to India to inquire into the suppression of trade Union rights in the country;

(b) whether Government would endorse this move and agree to submit its labour policy to scrutiny by the I. L. O.; and

(c) if so, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) Government has no information that such an approach has been made.

(b) and (c). Do not arise.

Refusal by Barbers to cut hair of Harijans in Sisoli town of Muzafarnagar

488. **SHRI GEORGE FERNANDES:**
SHRI SAMAR GUHA:
SHRI K. LAKKAPPA:
SHRI SURENDRANATH DWIVEDY:
SHRI J. AHMED:
SHRI DINKER DESAI:
SHRI BABURAO PATEL:

Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether his attention has been drawn to a P. T. I. dispatch in the news papers of the 8th January, 1969 that barbers in Sisoli town in Muzafarnagar district have refused to cut the hair of Harijans;

(b) whether the harijans in a complaint to Minister of Food and Agriculture have stated that the district authorities have failed to take action in this matter;

(c) whether the facts of this case have been investigated; and

(d) the action taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE

(DR. SHRIMATI PHULRENU GUHA):

(a) Reports to this effect have appeared in the press.

(b) Yes.

(c) and (d). The State Government have been asked to make an investigation and report on the action taken.

Cooperative Societies in Delhi

489. SHRI RANJIT SINGH:
SHRI BAL RAJ MADHOK:
SHRI HARDAYAL DEVGUN:
SHRI D. C. SHARMA:
SHRI BENI SHANKER SHARMA:
SHRI P. C. ADICHAN:
SHRI HIMATSINGKA:
SHRI S. K. TAPURIAH:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether 500 cooperative societies are under liquidation and 200 defunct in Delhi out of a total of 2,300 cooperative societies;

(b) if so, the reasons therefor; and

(c) the steps taken or proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY): (a) to (c). Out of 2881 societies in Delhi, at present, 611 are under liquidation and 285 are dormant. Those societies whose working and financial condition were unsatisfactory and which had stopped functioning were brought under liquidation as the investigation by the Registrar of Cooperative Societies, Delhi, showed that there was no hope for their revival. As regards societies brought under liquidation, liquidators have been appointed to complete the formalities connected with liquidation. As regards the dormant societies, investigation is in progress and necessary action will be taken after completion of investigations.

Self-Sufficiency in Food Production in States

490. SHRI RANJIT SINGH:
SHRI BAL RAJ MADHOK:
SHRI HARDAYAL DEVGUN:
SHRI D. C. SHARMA:
SHRI BENI SHANKER SHARMA:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the State which are self-sufficient in the matter of Food production at present;

(b) the States which have a shortfall and the quantity by which they fall short; and

(c) the steps taken to make the deficit States surplus?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) and (b). On the basis of the pattern of Government distribution of foodgrains during the last few years, it can be said that during a year of normal production and taking all foodgrains together, Andhra Pradesh, Madhya Pradesh, Orissa and Punjab can be classified as surplus States, Assam, Haryana, Rajasthan and Madras are more or less self-sufficient States and the rest as deficit States. The estimates of production of foodgrains for different States for 1968-69 are not yet available. It is therefore, not possible to indicate how far the production in the deficit States will fall short of their requirements in the current year.

(c) Steps to increase production of foodgrains have been taken in deficit States as well as surplus States including introduction of high-yielding varieties, multiple cropping, minor irrigation for intensive cultivation, organised provision of inputs like fertilisers and pesticides, timely and liberal credit facilities including institutional finance, farmers' education and training, and intensification of research. These steps will help the deficit States to reduce their deficit. However, each State is not expected to become self-sufficient since the crop pattern in each State is determined by agro-climate and other factors.